

system ; (iv) construction of more fly over/ under bridges (v) restriction on plying of HTVs, MMVs and slow moving; (vi) removal of encroachment on roads/streets; (vii) regulate road safety education to children (viii) road safety swariness comparing through press, TV and AIR (ix) distribution of Road

Safety Literature among the public etc.; (x) introduction of modern Traffic techniques.

(c) The funds provided to Delhi Traffic Police under the Plan Scheme are as follows;

(i)	Road Safety Cell and Modernisation	Rs. 50, 00,000/
(ii)	Maintenance of Traffic Signals & Blinkers.	Rs. 3, 90, 00,000/-
(iii)	Area Traffic Control System.	Rs. 19,00,000/-

[*Translation*]

#### Offshore Oil Exploration

4763. SHRI SURENDRA PAL PATHAK:  
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to evaluate the developed techniques and equipments for offshore oil exploration; and

(b) if so, the details thereof?

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b). The national oil companies are continuously evaluating technology and equipment in use for offshore oil exploration all over the world. Airborne surveys and improved seismic salvation techniques are being evaluated for their utility for oil and gas exploration in offshore areas.

#### Oil Refinery At Khirkliya in Madhaya Pradesh

4764. SHRI REMESHWAR PATHIDAR:  
SHRI SURENDRA PAL PATHAK:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Union Government

have received any proposal from the Government of Madhya Pradesh for starting the construction work of oil refinery at Khirkliya in Hosangabad district, Madhya Pradesh;

(b) if so, the action taken proposed to be taken in this regard; and

(c) the time by which the construction is likely to be completed?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) The Government of Madhya Pradesh have requested for setting up of a refinery in Madhya Pradesh.

(b) and (c). M/s Bharat Petroleum Corporation Limited had submitted a proposal to set up a 6 MMTPA grass-root refinery in Central India. A Site Selection Committee has been constituted to identify a suitable location for this purpose.

[*English*]

#### Diesel Generator Power Plant Velahanka Bangalore

4765. SHRI KODAKANI GOWDANA SHIVAPPA:

SHRI OSCAR FERNANDES:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government of Karnataka has requested the Union Government for supply for LSHS fuel for the first unit of Diesel Generator Power Plant being set up at Velahanka, Bangalore; and

(b) if so, the action taken by the Union Government in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAD): (a) and (b). Government had received a request for supply of 135 of L.S.H.S. for 120 MW Velahanka Diesel Engine Power Plant and a decision has been taken to supply the same, subject to product availability.

#### Import of Petroleum Products

4766. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government had signed an agreement with petronas, a Malaysian oil company for the import of petroleum products;

(b) if so, the details thereof?

(c) whether the Government have suspended purchasing of oil from Malaysia; and

(d) if so, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (d). The term contract with Petromas is for supply of 0.5 MMT of crude oil. The term contracts with petco are for the supply of 1 MMT of crude oil and 1.49 MMT of petroleum products. Supplies from neither have been stopped.

[*Translation*]

#### Cost of cultivation of Cotton

4767. SHRI SURYANARAYAN YADAV:

Will the Minister of AGRICULTURE be pleased to state:

(a) the per hectare cost of cultivation of cotton during 1990-91 and 1991-92, State-wise; and

(b) the support price of cotton during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMCHANDRAN): (a) The cost of cultivation of Kapas for 1990-91 and 1991-92 is not available. However, this cost for other latest years for some of the States is given below:

States	Cost of cultivation per hectare (in Rs.)	
	1987-88	1988-89
Andhra Pradesh	4330.40	-
Karnataka	4118.37	-
Haryana	3994.72	3825.04
Punjab	6594.17	6514.42

(b) The support price of Kapas during 1990-91 for F-414/H-777 variety was Rs. 620/- per quintal and for H-4 it was Rs. 750/- per quintal. During 1991-92 these prices were Rs. 695/- and Rs. 840/- per quintal respectively.

#### Cattle Breeding Centres

4768. SHRI SURYANARAYAN YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to set up new cattle breeding centres in Bihar;